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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 226/(MAH)/2017
M.A No. 203/2017

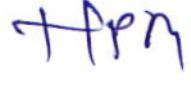
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Dr. Sushil Shah & Ors.
V/s.
Centre for Digestive & Kidney Diseases (India) Pvt.
Ltd. & anr.

SECTION OF THE COMPANIES ACT: 241, 242, 246 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	TS. Ahuja b/s for Resp no. 142	Partner	
2	Hitesh Mutha Adv.	Y/s Agmtd Partner	

ORDER

MA 203/2017 In CP 226/ 241-242,246 /NCLT/MB/MAH/2017

Since the parties are ready and willing to execute some understanding between them, list this matter for reporting such understanding on 29.9.2017 and also to file affidavit to that extent on next date of hearing.

List this matter on 29.9.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)